

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O. A. NO. 861/94

New Delhi this the 4th day of July, 1994

COURT :

THE HON'BLE MR. J. P. SHARMA, MEMBER (J)
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Charanjit Lal Sharma S/O Late Shri
Ganpat Ram, Public Relations
Inspector (Postal), Delhi GPO,
R/O 4/77, Ramesh Nagar,
New Delhi - 110015. ...

Applicant

By Advocate Shri R. Dayal

Versus

1. Union of India through
Secretary, Ministry of
Communication, Department of
Post, Dak Bhawan, New Delhi.
2. Director Postal Services,
Office of the Chief Post Master
General, Delhi Circle,
Jhandewalan,
New Delhi.
3. Chief Post Master,
Delhi GPO, Delhi-110006. ...

Respondents

O R D E R (COURT)

Shri J. P. Sharma, Member (J) :

Learned counsel for the applicant states at the Bar that the relief prayed for in this application has since been granted by the Administration itself to the applicant and he does not want to press this application.

2. In view of these facts and circumstances, this application is dismissed as withdrawn.

Adige
(S. R. Adige)
Member (A)

J. P. Sharma
(J. P. Sharma)
Member (J)

/as/